

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1753
ANSWERED ON:22.07.2014
DIRECT CASH BENEFIT SCHEME
Venugopal Shri K. C.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Direct Cash Benefit Scheme has been introduced in the Public Distribution System in some States; and
- (b) if so, the details thereof indicating the name of the States where it has been introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) & (b): No such scheme has been introduced by the Department. A scheme titled 'Dilli Annashree Yojana' was implemented by the Government of NCT of Delhi during the year 2012-13 wherein total of 99,489 beneficiaries availed benefit of food subsidy of Rs.600/- per month per beneficiary. This scheme has since been merged with the National Food Security Act, 2013.